

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1847  
ANSWERED ON:10.08.2006  
INVESTIGATION ON HELICOPTER CRASHES .  
Athawale Shri Ramdas

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Directorate of Civil Aviation has ordered for investigation into the helicopter crashes that took place during the last three years and the current year;
- (b) if so, the details thereof;
- (c) whether investigations in the Helicopter crashes have been completed;
- (d) if so, the findings thereof; and
- (e) the remedial measures taken/proposed to be taken by the Government in the light of findings?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION( SHRI PRAFUL PATEL )

(a) and (b):- Yes, Sir. The Directorate General of Civil Aviation (DGCA) has ordered investigation into the 7,4,3 and 1 crashes involving Indian Civil Registered Helicopters that took place in the years 2003, 2004, 2005 and 2006 respectively.

(c) and (d):- Investigations into crashes occurred upto 2005 have been completed and the findings revealed that most of these crashes were due to pilot error, poor crew co-ordination, mechanical/technical problems, poor maintenance, lack of experience and weather disturbances.

(e):- DGCA issues specific Air Safety Circulars addressing the cause of crash and implements the recommendations made in the investigation reports to prevent recurrence of such accident/incident. DGCA also ensures strict compliance of safety norms by all air operators, including private operators by way of safety audits. Besides, spot checks on maintenance activities are also carried out by the DGCA. DGCA also keeps updating the Civil Aviation Requirements/Circulars to strengthen aviation safety aspects. To provide better airworthiness schedule for enhancement of air safety aspect, Government is running international training programmes for the officials of DGCA and operators.